

**HIGH COURT OF UTTARAKHAND, NAINITAL**  
**NOTIFICATION**

No.315/UHC/Admin.A/2022

Dated: Sept.26, 2022

Earlier issued notification No.296/UHC/Admin.A/2022 dated 23.09.2022 of this Hon'ble Court, regarding transfer of Shri Laval Kumar Verma, Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar and his posting as Civil Judge (Jr. Div.), Karnprayag, District Chamoli, ***is hereby withdrawn*** with immediate effect.

No.316/UHC/Admin.A/2022

Dated: Sept.26, 2022

Shri Kartikeya Joshi, 3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Karnprayag, District Chamoli with immediate effect.

**Shri Kartikeya Joshi is directed to hold Camp Court for a week in a month at Tharali, District Chamoli & for a week in a month at Gairsain, District Chamoli, till further orders.**

No.317/UHC/Admin.A/2022

Dated: Sept.26, 2022

Shri Prateek Kapil, Civil Judge (Jr. Div.), Didihat, District Pithoragarh is directed to hold Camp Court at Gangolihat, District Pithoragarh for 2 days in the 2<sup>nd</sup> week and for 02 days in the 4<sup>th</sup> week of every month till further orders, in addition to his present duties.

**By Order of the Court,**

**Sd/-**

(Vivek Bharti Sharma)  
Registrar General

No.4465/UHC/Admin.A/2022

Dated: Sept.26, 2022

Copy forwarded to: -

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship Hon'ble the Chief Justice.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
7. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
8. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
9. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
10. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
11. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
12. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
13. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
14. Deputy Registrar (Accounts) of the Court for information.
15. P.S. to Registrar General.
16. Chief Treasury Officer (s), Chamoli, Pithoragarh and Udham Singh Nagar.
17. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
18. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**